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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.03.2018.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 248/15, TP 33/17	For Filing vakalat	ALMT Legal	433 (e) & (f)	Outsourcing Xperts	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1	NAHAN 919962100188	RESPONDENT	
2	C. R. NAADAROMAR	ADVOCATE FOR OPERATIONAL CREDITOR	

ORDER

Counsel for corporate debtor is present. Counsel appearing for operational creditor further requested time to file Vakalath for operational creditor. Time extended till 03.04.2018.


MEMBER (J)